

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.45
C.P. (IB).No.02/BB/2024

IN THE MATTER OF:

M/s. Takusho India Design Consultants Pvt. Ltd. ... Petitioner

Order under Section 59(7) of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Vinuta Venkat Rao Undle, PCS

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. List the matter on **29.05.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Anishma

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)